

Statement

Salient Points	Steps taken
(i) Implementation of the Railways Workers' Classifications Tribunal Award 1976 to Artisan Workmen in the Research, Designs and Standards Organisation.	In keeping with the recommendations of the Railway Workers' Classification Tribunal Award relating to the artisan staff of the Research, Designs and standards Organisation, action for sanctioning and filling up the required posts is under consideration.
(ii) Stagnation in the cadre of Junior Research Assistants.	This question was considered in consultation with the Ministry of Finance and it was found that since as many as 70 posts are available for promotion of Junior Research Assistants in the next two higher grades of Senior Research Assistants and Chief Research Assistants there is no stagnation in that category.
(iii) Irregularities in officiating ad-hoc promotions against short term/long term vacancies.	Ad-hoc promotions are made to fill short term vacancies in the Administration/Technical Units by promoting senior most candidates subject to their suitability and depending upon the workload. The long term vacancies, are filled on the basis of overall seniority of the staff in the Directorate, subject to their suitability.
(iv) Implementation of the recommendations of the Special Committee Report.	The recommendations made by the Special Committee relate mainly to a review of Class III and Class IV cadres and upgradations of posts in the Research, Designs and Standards Organisation. These have been considered in the light of the recommendations of the III Pay Commission but it has presently not been found feasible to accept them.
(v) Redressal of the pay scales and restoration of promotion scope for Laboratory helpers.	The matter is under consideration in consultation with the Ministry of Finance.
(vi) Allotment of surplus out-houses to the Class-IV Staff of Research Designs and Standards Organisation.-	To the extent possible, out-houses have already been allotted to Class-IV staff.

Setting up of Local Offices of ESIC at Sakchi and Jasidih, Bihar

5485. SHRI SAMAR MUKHERJEE: Will the Minister of LABOUR be pleased to state:

(a) whether representation dated 1st April, 1980 has been received by Government from ESIC Employees' Union, Bihar demanding setting up of local offices of ESIC at Sakchi and Jasidih in the interest of persons of those places insured under the scheme; and

(b) if so, the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) Yes, Sir.

(b) The representation was brought to the notice of Employees' State Insurance Corporation and they have reported that the total number of insured workers in Jasidih and Sakchi is too small to justify establishment of independent local offices. As, however, Jasidih is about 70 kms. from the nearest local office, a Mini Local office has been sanctioned for this place. Sakchi is only about 6 kms. from Adityapur, where a local office

already exists. It is not, therefore, considered necessary to have a separate local office at Sakchi, for the present.

Implementation of Guidelines regarding Rural Health Programme and Family Welfare Programmes

5486. SHRI GIRIDHAR GOMANGO:

Will the Minister of HEALTH be pleased to state:

(a) the progress made by the States and Union Territories in implementing the guidelines and instructions of his Ministry with regards to rural health programme and family welfare programmes in 1979-80;

(b) whether his Ministry reviewed the programmes to assist the States for implementation of the programmes;

(c) the funds provided by the States and his Ministry for rural health programmes in the years 1979-80 and 1980-81, State-wise; and

(d) the guidelines issued to the States for the preparation and implementation of these programmes?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) The progress made by the States and Union Territories under different rural health and family welfare programmes has been indicated in the statements I to VI. [Placed in Library. See No. LT-1159/80].

(b) Yes

(c) Of the 3 rural health programmes sponsored by the Central Government namely, the Community Health Volunteers Scheme and the Multi-purpose Workers Scheme and the Dais Training Programme the first two schemes are Centrally Aided, being funded (on 50:50 basis between the

Centre and the States; and the third one is a 100 per cent Centrally Sponsored Scheme, the entire expenditure being borne by the Central Government. The funds provided by the Central Government for the above three Schemes during 1979-80 and 1980-81 State-wise have been given in the statements VII to IX. [Placed in Library. See No. LT-1159/80].

(d) The guidelines issued under the Community Health Volunteers Scheme may be seen at statement X. [Placed in Library. See No. LT-1159/80]. It is envisaged to be fully implemented by 1982-83. Suitable detailed instructions have been issued to the States from time to time regarding the Multi-purpose Workers Scheme and the Dais Training Programme which are envisaged to be fully implemented by 1981-82 and 1982-83 respectively.

Overtime at a Lesser Rate

5487. SHRIMATI SUSEELA GOPALAN: Will the Minister of RAILWAYS be pleased to state why the anomaly of overtime payment at a lesser rate to an employee rostered working for more hours than to another with lesser hours i.e. one on a duty roster with preparatory and complementary hours and another without that, under the same classification, as a result of the faulty implementation of the Railway Labour Tribunal Award 1969, is not rectified?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): In accordance with the recommendations of the Railway Labour Tribunal 1969 the rate of overtime of railway employees varies depending on whether the rostered hours of duty in an averaging period include the time spent on preparatory and/or complementary work or not. As such there is neither any anomaly nor faulty implementation of recommendations of the said Tribunal and the question of rectifying the same does not therefore arise.